

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/27(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	STATE BANK OF INDIA VS S R TIMBER PRODUCTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv. : For Financial Creditor
Mr. Snehasish Chakraborty, Adv.

Mr. Saurav Jain, Adv. : For Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. Last and final opportunity of one week is granted to file reply affidavit subject to payment of Rs. 10,000/- as the cost, to be paid to the Calcutta High Court Advocate's Clerks' Philanthropic Trust.
3. It is made clear; no further adjournment will be granted.
4. Post this matter on **8/7/2024** at 3:30 P.M.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)